

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10344 of 2021

(Arising out of OIA-AHD-CUSTOM-000-APP-929-930-20-21 dated 23/03/2021 passed by
Commissioner of CUSTOMS-AHMEDABAD)

KAYBEE TEX SPIN LTD

.....Appellant

2nd Floor Vishwakarma Chambers Majura Gate Ring Road
Surat, Surat, Gujarat

VERSUS

C.C.-AHMEDABAD

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,-Gujarat

APPEARANCE:

Shri Rahul Gajera, Advocate for the Appellant

Shri. Dharmendra Kanjani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.12.2021
DATE OF DECISION:31.01.2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10343 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul